


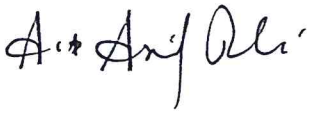



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

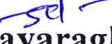
APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : MARG LTD +3
NAME OF THE RESPONDENT(S) : KARAICAL PORT PVT LTD + 8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

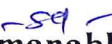
| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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|----|--|--|--|
| 1. | RAJENDRAN RAGHAVAN | Counsel for R-6 (INDIAN BANK) |  |
| 2. | SHONA MALU A. ASIF BASITA | Counsel for R2 to R5 |  |
| 3. | R. Sankaranarayanan for N.P. VIJAY KUMAR V.S. ARUL RAO | Senior Counsel Counsel for Petitioner |   |
| 4. | DEV ESHWAR J for M/s. Shivakumar & Suresh | Counsel for Karaikal Port |  |

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at their request. Put up alongwith CP 7/2016 and TCP 174/2016 on 21.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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